



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.03.2026

NOTICE

Please take notice that the following matter listed in the Court – III on 30.03.2026 was not taken up. The next date of Hearing in the matter is **27.04.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 514 of 2025 Part Heard	Mirosa Marines Pvt. Ltd. Vs. Kanak Jani Resolution Professional of Doshi Holdings Pvt. Ltd.	Amish Tandon	Kanak Jani- (RP in- person)

By order of Hon'ble Chairperson

-Sd/-

Registrar